

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**M.A.No.1180/2020 in O.A.785/2020  
This the 29<sup>th</sup> day of July, 2020**

**THE HON'BLE MR. JUSTICE L.NARASIMHA REDDY, CHAIRMAN  
THE HON'BLE MOHD.JAMSHED, ADMINISTRATIVE MEMBER**



Smt.Bhagwati Pant,  
Accounts Clerk-cum-Typist,  
Nehru Yuva Kendra Sangathan,  
Alipur, Delhi. ... Applicant

(By Advocate : Mr.Venkata SubramoniamT.R.)

Vs.

1. Union of India,  
Through the Secretary,  
Ministry of Youth Affairs and Sports,  
Shastri Bhawan,  
New Delhi.
2. Director General & Disciplinary Authority,  
Nehru Yuva Kendra Sangathan,  
Ground Floor, 4, Jeevan Deep Building,  
Parliament Street,  
New Delhi – 110001. ... Respondents

(By Advocate : None)

----

***ORAL ORDER***

***{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}***



-----  
This MA is filed by the applicant with a prayer to permit him to withdraw the OA.785/2020. Permission is accorded and M.A. is disposed of.

2. Accordingly, OA is dismissed as withdrawn. There shall be no order as to costs.

**(MOHD.JAMSHED)**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

sd